

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRIBINOD KUMAR SINHA – MEMBER TECHNICAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.08.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 322/9/HDB/2019
NAME OF THE COMPANY	Hetero Labs Ltd
NAME OF THE PETITIONER(S)	Berger Paints India Ltd
NAME OF THE RESPONDENT(S)	Hetero Labs Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Gr. Bhupesh	Adv	9966622805	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
HARISH KUMAR VILLADATH a/o SHEILA VILLADATH	Advocates	mail@harishkumar.com 98480 19373	

ORDER

Counsels representing both sides are present. They stated that matter has been settled between the parties and to that effect they have filed a joint memo of settlement. Memo is taken on record which forms part of the order. Accordingly, CP (IB) No.322/9/HDB/2019 is closed as settled vide separate order.



MEMBER TECHNICAL



MEMBER JUDICIAL